

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/(3)/2009-CERC

Dated: 14th February, 2012

PUBLIC NOTICE

Subject: Draft Amendment to Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses)(Second Amendment) Regulations, 2012 to amend the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010. The draft amendment regulation is annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 5th of March, 2012.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Rajiv Bansal)
Secretary